



Punjab Vidhan Sabha

Sixth (Budget) Session

Starred Questions

11 March 2024

Total Questions - 20

Details of Dharam Artha Board Properties in Patiala City

***1071 Sardar Ajit Pal Singh Kohli (Patiala):**

Revenue, Rehabilitation and Disaster Management, Water Supply & Sanitation :-

Will the Revenue and Rehabilitation Minister be pleased to state: -

a) the number of properties of Dharam Artha Board in Patiala city alongwith its location and what is their physical status;

b) the detail of properties so encroached out of the same;

c) the efforts made to get vacated these encroached properties and the time by which these properties will be vacated?

Resumption of coaching classes of E.T.T Teachers at Moga

***1052 Dr. Amandeep Kaur Arora (Moga):**

Technical Education & Industrial Training, Higher Education, School Education :-

Will the Education Minister be pleased to state: -

a) whether the coaching classes for E.T.T. Teachers at DIET Moga were discontinued in the year 2014;

b) whether it is also fact that 100 seats were reserved in the coaching centre;

c) If the reply (a) and (b) above be in the affirmative, whether there is any proposal under consideration of the Government to resume coaching classes of E.T.T Teachers at DIET Moga; if so, the time by which it is likely to be done?

Paving of roads of dams in Bet area of Jagraon Constituency

***1025 Smt. Sarvjit Kaur Manuke (Jagraon):**

Defence Services Welfare, Welfare of Freedom Fighters ,Horticulture, Information & Public Reforms, Mines and Geology, Water Resources and Conservation of Land and water

Will the Water Resources Minister be pleased to state whether it is a fact that the roads of the dams in Bet area of Jagraon Constituency are tender due to which these roads get broken in the rains due to which the local people have to face a lot of difficulties; if so, is there any proposal under consideration of the Government to make these dams firm; if so, the time by when?

Increase in stamp duty on power of attorney, agreements and registries, etc

***1058 Sh. Avtar Singh Junior (Jalandhar North):**

Revenue, Rehabilitation and Disaster Management, Water Supply & Sanitation :-

Will the Revenue Minister be pleased to state :-

a) whether the Government has increased the stamp duty on various revenue documents i.e. power of attorney, agreements and registries etc; if so, the details thereof togetherwith the estimated revenue to the Government is going to earn per financial year from these increases;

b) whether the Government has increased the duty on processing fees of various bank loans; if so, the details thereof and the estimated revenue the Government is going to earn per financial year from these increases?

Installation of barbed wire fencing on all sides of the forest within Sanour Constituency

***1035 Sardar Harmit Singh Pathanmajra (Sanour):**

Food, Civil Supplies and Consumer Affairs, Forests, Wild Life Will the Forest Minister be pleased to state whether the Government intends to fence on all sides of the forest area in Sanaur Constituency; if so, the time by which it is likely to be done?

Shifting the Maternity Centre from the Government Hospital at Derabassi

***1087 Sardar Kuljit Singh Randhawa (Dera Bassi):**

Health & Family Welfare, Medical Education & Research, Elections

Will the Health and Family Welfare Minister be pleased to state whether there is any proposal under consideration of the Government to shift the Mother and Child care Centre at the Government Hospital of Derabassi to the adjacent situated B.D.P.O. office; if so, the time by which the same is likely to be shifted to the B.D.P.O. office ?

Details of Posts of Electricity Department in Khadoor Sahib Constituency

***1038 Sardar Manjinder Singh Lalpura (Khadoor Sahib):**

Public Works (B&R), Power

Will the Power Minister be pleased to state the number of posts of various employees/officers belonging to the electricity department of the Constituency Khadoor Sahib are filled and vacant, separately, and the efforts being made by the Government to fill the vacancies and the time by which these will be filled; the details be provided?

To accord the status of Sub-Tehsil to Ludhiana South Constituency

***1047 Smt. Rajinder Pal Kaur (Ludhiana South):**

Revenue, Rehabilitation and Disaster Management, Water Supply & Sanitation

Will the Revenue and Rehabilitation Minister be pleased to state whether there is any proposal under consideration of the Government to accord the status of Sub-Tehsil to Ludhiana South Constituency; if so, the details thereof?

Filling up the posts in Abohar Civil Hospital

***1097 Sh. Sandeep Jakhar (Abohar):**

Health & Family Welfare, Medical Education & Research, Elections

Will the Health and Family Welfare Minister be pleased to state the time by which the posts of Gynaecologist and Anesthesia at Abohar Civil Hospital will be filled up permanently; the details be provided?

Number of Veterinary Hospitals and Dispensaries in Block Dasuya and Talwara

***1073 Sardar Karambir Singh (Dasuya):**

Agriculture & Farmers Welfare, Animal Husbandry, Fisheries and Dairy Development, Food Processing

Will the Animal Husbandry Minister be pleased to state the number of veterinary hospitals and dispensaries in block Dasuya and Talwara of Dasuya Constituency and the number of those which are in bad condition as well as in good condition; whether there is any proposal under the consideration of the Government to repair these dilapidated hospitals; if so, the time by which it is likely to be done?

To accord to Sub -division Status to Grid of village Ghagga of Constituency Shutrana

***1140 Sardar Kulwant Singh Bazigar (Shutrana):**

Public Works (B&R), Power Will the Power Minister be pleased to state

whether there is any proposal under consideration of the Government to accord sub-division status to the grid of village Ghagga falling under Constituency Shutrana; if so, the time by which it is likely to be done?

Election of the Numbardar

***1104 Sardar Lakhbir Singh Rai (Fatehgarh Sahib):**

Revenue, Rehabilitation and Disaster Management, Water Supply & Sanitation

Will the Revenue Minister be pleased to state whether there is any provision for the villagers to vote at the time of the election of the Numbardar; the detail thereof?

Filling up of vacant posts to raise the standard of education

***1044 Sh. Amrinder Singh Raja Warring (Gidderbaha):**

Technical Education & Industrial Training, Higher Education, School Education :-

Will the Education Minister be pleased to state: -

(a) the number of posts filled out of the vacant posts to raise the Standard of Education;

b) the number of recruitments of teachers alongwith the staff and any other helper staff for preparing mid-day-meal made by the department whereat it was required and how much is left;

c) the present status of the process of starting Education from nursery classes in Government schools togetherwith the steps taken to complete till date?

Construction of Stadium at Lalru

***1086 Sardar Kuljit Singh Randhawa (Dera Bassi):**

Sports & Youth Services

Will the Sports and Youth Services Minister be pleased to state the time by

which the stadium of Lalru city falling in Constituency Derabassi will be constructed for the convenience of youth; the details be provided?

Taking action against illegal occupants in Government Kothis (residences)

***1068 Sardar Ajit Pal Singh Kohli (Patiala):**

Public Works (B&R), Power :-

Will the Public Works Minister be pleased to state :-

a) whether it is a fact that the Government Kothis in Patiala city are occupied by illegal persons instead of the allotted persons;

b) if the reply to part (a) above be in the affirmative, whether the Government have made any inquiry in this regard to get it vacated and any action has been taken against the culprits;

c) whether the Government will put a mechanism to keep a close watch on these Kothis by checking them after some time; the details be provided?

Completion of construction of bridge being constructed over drain at village Ajaibwali

***1142 Smt. Ganieve Kaur Majithia (Majitha):**

Public Works (B&R), Power :-

Will the Public Works (B&R) Minister be pleased to state :-

a) the width and length of the bridge being constructed by the State Government over the drain at village Ajaibwali falling on Majitha to village Boparai road and the time by which the construction work was started;

b) the present status of the construction of this bridge and estimated amount to be incurred on it;

c) the time by which the construction of this bridge will be completed and traffic started here?

Repair of road from village Giddarpindi to village Channawindi and village Channawindi to village Bharoana

***1165 Rana Inder Partap Singh (Sultanpur Lodhi):**

Agriculture & Farmers Welfare, Animal Husbandry, Fisheries and Dairy Development, Food Processing :-

Will the Agriculture Minister be pleased to state: -

(a) whether it is a fact that the following link roads have been damaged due to recent floods and are not able for vehicular traffic;

(1) from village Gidderpindi in district Jalandhar to village Channanwindi in district Kapurthala;

(2) from village Channanwindi to village Bharoana in district Kapurthala;

(b) the steps being taken to repair the link roads mentioned in part (a) above and the time by which this work is likely to be completed?

Sanctioned posts of Professors at Degree College Sidhupur

***965 Mrs. Aruna Chaudhary (Dina Nagar):**

Technical Education & Industrial Training, Higher Education, School Education Will the Higher Education Minister be pleased to state the total number of sanctioned posts of professors in Degree College Sidhupur (Dinanagar) alongwith the total number of professors working there at present and the number of students at present; the details thereof?

Construction of Over Bridge on Railway Line on Balianwali Road Constituency Bhucho Mandi

***1051 Sardar Jagsir Singh (Bucho Mandi):**

Public Works (B&R), Power

Will the Public Works (B&R) Minister be pleased to state whether it is a fact that there is a railway line in Constituency Bhucho Mandi Balianwali Road, it is a double line crossing and due to the closure of this crossing, there is a jam for several hours, due to which the common people face huge problems daily; if so, whether there is any proposal under consideration of the Government to construct an overbridge on Balianwali road; if so, the time by which it is likely to be built?

Repair of road from village Vaneike to Ajnala

***948 Sardar Sukhbinder Singh Sarkaria (Raja Sansi):**

Agriculture & Farmers Welfare, Animal Husbandry, Fisheries and Dairy Development, Food Processing Will the Agriculture Minister be pleased to state the latest status of the Vaneike - Ajnala (via Chogawan) link road falling under Block Chogawan, District Amritsar, and the time by which the repair will be started; the details be given?

Chandigarh, 160001.
Thursday 7th March, 2024.

R.L. Khatana,
Secretary.